

- (4) A marine drive between Puri and Konark, already constructed by the State Government.
- (5) Konark is given Publicity through the publication of brochures folders, films and documentary films brought out by the Department of Tourism.

**Action Plan to Prevent Pollution of Ganga**

224. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) whether Government have a proposal to implement an action plan to prevent the pollution of the Ganga and its tributaries; and

(b) if so, the details of the cost estimated, funds allocated and programmes proposed to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI VIR SEN) :

(a) Yes, Madam.

(b) The estimated cost for the first phase of the Plan is Rs. 250,00 crores and the programmes proposed to be implemented include the following :

- (i) Renovation of existing sewage pumping and treatment plants and creation of these facilities at the outfall location, where these are not yet commissioned;
- (ii) Harnessing of energy by installation of gas digesters; and
- (iii) Aquaculture and utilisation of treated waste water for irrigation.

**Policy Adopted for Tribal Areas to Provide Socio-Economic and Legal Justice**

225. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the personnel policy adopted by Government to strengthen the administration in Tribal Areas and to provide them socio-economic and legal justice under article 275 (1) of the Constitution;

(b) whether States and Union Territories having the tribal areas have implemented these policies;

(c) if so, the results thereof; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) The Maheshwar Prasad Group on Administration in the Tribal Areas recommended certain measure to be taken in the sphere of selection of officers, creation of special cadre, special allowance, etc. for personnel posted in the tribal areas. The Seventh Finance Commission awarded an amount of Rs. 30.71 crores for payment of compensatory allowance to staff working in tribal areas in 13 States. The Eight Finance Commission has awarded Rs. 30 crores for payment of compensatory allowance to State employees posted in tribal areas, Rs. 37.828 crores for construction of residential accommodation and Rs. 47.05 crores for certain infrastructural facilities in selected tribal villages.

(b) to (d). The recommendations of the Maheshwar Prasad Group and the need for single line administration in Tribal sub-Plan Areas have been appreciated and accepted in principle by the States. A suitable structure has been provided to the Integrated Tribal Development Projects and special projects through the Project Adminis-